

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5044**  
**TO BE ANSWERED ON 26<sup>th</sup> MARCH, 2018**

**INDIA'S CONCERNS OVER PROTECTIONIST POLICY OF US**

5044. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has flagged concerns over the protectionist policy of the United States (US) Government and pointed out the investment made by Indians in US Trade;
- (b) if so, the details thereof;
- (c) whether the Government has also urged the US Government to reconsider its stand on 'Totalization Agreement'; and
- (d) if so, the details thereof and the response received thereon?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI C. R. CHAUDHARY)

- (a)&(b) The Government of India has flagged concerns on recent increase in tariffs, in particular, for steel and aluminium and sought an exemption for India for these tariffs. Apart from regular interaction between the two governments on issues of trade and investment, industrial bodies also bring out and publicize the reports on how the Indian investments are creating jobs for Americans and fuelling the growth of their economy.
- (c) Yes, Madam.
- (d) The issue of 'Totalization Agreement' has been taken up with the U.S. Government from time to time including in recent ministerial-level discussions. The US side is of the view that the Indian social security system does not meet the criteria under Section 233 of the US Social Security Act which prevents them from concluding a Totalization Agreement with India. Nevertheless, India is pursuing the matter with U.S.

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